

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
EXECUTION APPLICATION NO. 03/2024/EZ
IN
ORIGINAL APPLICATION NO. 82/2023/EZ

SANTOSHPUR MITALI SANGHA

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE WEST
BENGAL POLLUTION CONTROL BOARD.

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Filed by

Ayush Dadhich

AYUSH KUMAR DADHICH
ADVOCATE

SL. NO. 36 of 28 JUN 2024

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Most Respectfully Sheweth

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60 years, by faith-Hindu, Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District - Hooghly, do hereby solemnly declare and say as follows:-

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01. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 02, to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 02.04.2024.

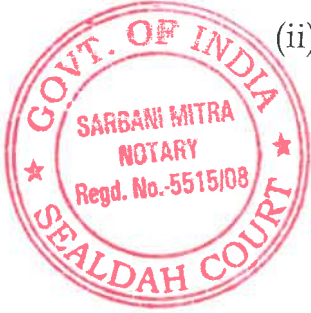
03. That, vide order dated 02.04.2024, the Hon'ble National Green Tribunal the State Board caused an inspection of the said unit, namely, M/s Survi Sadan Gaushala, located at Vill- Santoshpur, P.O.- Adikashipur, P.S.- Duttapukur, 24 Pgs (N)- 743248, under Kashimpur Gram Panchayat, on 03.06.2024.

04. That, the following relevant information are available regarding the said M/s Survi Sadan Gaushala:

(i) This is a Gaushala namely M/s Survi Sadan Gaushala, owned by Rajasthan Gokalyan, a charitable trust. The unit

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is engaged in taking care of old/sick/abandoned including milking and fertile cows. The products of the unit are milk, cow dung cake and vermi-compost.

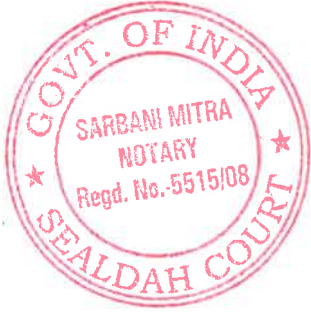


- (ii) Earlier there were 1500 nos. of livestock. It was informed by the unit representative that some cows have been sent to their unit located elsewhere. Presently, there are about 950 nos. of livestock out of which milking cows are less than 100 in number.
- (iii) The wastewater including the cattle urine and floor wash water of the unit is collected in multi-compartment underground collection sump which function as gravity settler through drains. The wastewater after settling is treated in Effluent Treatment Plant (ETP) comprising chemical dosing cum equalization tank, settling tank, multigrade filter and fabric filter. The treated water then is collected in an overhead tank.
- (iv) The treated water is reused for floor washing, animal bathing etc. The water after reuse is again treated in the same manner as described above.
- (v) The unit consumes about 40 KL fresh water (as make up

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water) per day for drinking, cooking and washing purposes. This excludes the reused treated water.

- (vi) The cattle dung is used in the bio-gas plant and dung cake manufacturing. Bio gas generated from the bio-gas plant is used for cooking food of the staff and others. The unit has also purchased a de-watering plant to quickly remove the water content from the cattle dung.



05. That, the inspection reveals the following Compliance Status in lieu of the findings of the Enquiry Committee of the enquiry dated 29.08.2023 as well as compliance of the conditions of consent-to-operate of the State Board:

- (a) Major work for reconstruction/ renovation of internal drainage network including garland drain for maintaining the proper slope towards the Effluent Treatment Plant for ensuring collection and diversion of waste water to Effluent Treatment Plant (ETP) has been completed. Construction/renovation work of the remaining portion was going on.
- (b) Brick boundary wall with foundation has been constructed along with drainage system such that the waste water flows

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towards the Effluent Treatment Plant (ETP), thus reducing the possibility of any waste water flowing outside the premises. No holes in the wall were observed.



- (c) The unit has constructed few underground collection sumps within the drainage line for holding of waste water and settling of the solid waste and the waste water after settling is sent to Effluent Treatment Plant (ETP) for further treatment.
- (d) The unit representative informed that they have deployed dedicated workers for removal of cow dung, regularly. The quality of housekeeping of cow shed has been improved.
- (e) The capacity of the bio-gas plant is yet to be enhanced. The unit representative expressed that they have plan for increasing the capacity of bio-gas plant.
- (f) The cattle dung is used in the bio-gas plant and dung cake manufacturing. The unit is in the process of installing de-watering plant to quickly remove the water content from the cattle dung.
- (g) The unit is yet to install vermi-composting plant.
- (h) Agreement has been made with common Bio-medical Waste

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Disposal facility for disposal of Bio-medical waste. The unit has not applied for Bio-medical Waste Authorization.

- (i) The unit is yet to obtain permission for extraction of ground water as stated by the unit representative.
- (j) The unit consumes approx. 40 KL fresh water per day. This is the make up water as the treated water is reused.
- (k) The unit representative informed that the sludge of Bio-gas Plant is collected by the local people and used as a fertilizer.
- (l) The unit representative informed that the housekeeping will further improve once the construction/renovation activities (boundary wall, drains etc.) are completed.

Copy of the inspection report of the State Board is annexed herewith and marked with letter "R".

06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

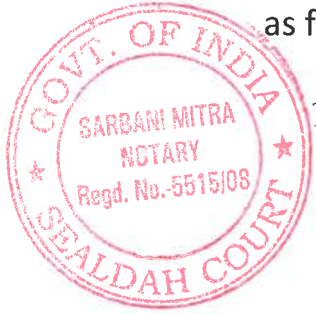

DEPONENT

28 JUN 2024



VERIFICATION

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60 years, by Religion - Hindu, by Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District-Hooghly, do hereby solemnly declare and say as follows:-



1. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 3 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Ayush Dadhich

Identified and corrected by me
Advocate
WBPCB

Subrata Ghosh
DEPONENT

Solemnly Affirmed &
Declared Before me
on Identification by.....

Sarbani Mitra
SARBANI MITRA
NOTARY
Regd. No.-5515/08

28 JUN 2024

Inspection Report

Introduction: With reference to the Order of the Hon'ble NGT, Eastern Zone Bench, Kolkata, in reparation to OA No. 82/2023/EZ and I.A. No. 12/2024/EZ, M/s Survi Sadan Gaushala, located at Vill- Santoshpur, P.O.- Adikashipur, P.S.- Duttapukur, 24 Pgs (N)- 743248, under Kashimpur Gram Panchayat, was inspected on 03.06.2024.

Inspecting Officials:

1. Shri Arun Das, Asst. Environmental Engineer, WBPCB
2. Shri Suman Ghorai, Asst. Environmental Engineer, WBPCB

Person met during inspection:

On behalf of the Goshala.

1. Mr. Sanjoy Maskara, Donor of the Trust
2. Mr. Ashis Das, Manager

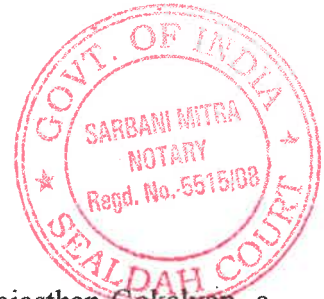
Introduction:

- This is a Gaushala namely M/s Survi Sadan Gaushala, owned by Rajasthan Gokalyan, a charitable trust. The unit is engaged in taking care of old/sick/abandoned including milking and fertile cows. The products of the unit are milk, cow dung cake and vermi-compost.
- Earlier there were 1500 nos. of livestock. It was informed by the unit representative that some cows have been sent to their unit located elsewhere. Presently, there are about 950 nos. of livestock out of which milking cows are less than 100 in number (as stated).
- The wastewater including the cattle urine and floor wash water of the unit is collected in multi-compartment underground collection sump which function as gravity settler through drains. The wastewater after settling is treated in Effluent Treatment Plant (ETP) comprising chemical dosing cum equalization tank, settling tank, multigrade filter and fabric filter. The treated water then is collected in an overhead tank.
- The treated water is reused for floor washing, animal bathing etc. The water after reuse is again treated in the same manner as described above.
- The unit consumes about 40 KL fresh water (as make up water) per day for drinking, cooking and washing purposes. This excludes the reused treated water.
- The cattle dung is used in the bio-gas plant and dung cake manufacturing. Bio gas generated from the bio-gas plant is used for cooking food of the staff and others. The unit has also purchased a de-watering plant to quickly remove the water content from the cattle dung.

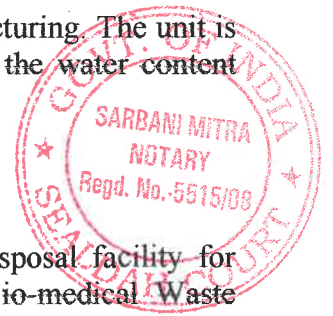
Statutory compliance: The unit has obtained consent-to-operate of the Board which is valid up to 31.07.2030.

Compliance Status in lieu of the findings of the Enquiry Committee of the enquiry dated 29.08.2023 as well as compliance of the conditions of consent-to-operate of the State Board:

1. Major work for reconstruction/ renovation of internal drainage network including garland drain for maintaining the proper slope towards the ETP for ensuring collection and diversion of waste water to ETP has been completed. Construction/renovation work of the remaining portion was going on.



2. Brick boundary wall with foundation has been constructed along with drainage system such that the waste water flows towards the ETP, thus reducing the possibility of any waste water flowing outside the premises. No holes in the wall were observed.
3. The unit has constructed few underground collection sumps within the drainage line for holding of waste water and settling of the solid waste and the waste water after settling is sent to ETP for further treatment.
4. The unit representative informed that they have deployed dedicated workers for removal of cow dung, regularly. The quality of housekeeping of cow shed has been improved.
5. The capacity of the bio-gas plant is yet to be enhanced. The unit representative expressed that they have plan for increasing the capacity of bio-gas plant.
6. The cattle dung is used in the bio-gas plant and dung cake manufacturing. The unit is in the process of installing de-watering plant to quickly remove the water content from the cattle dung.
7. The unit is yet to install vermi-composting plant.
8. Agreement has been made with common Bio-medical Waste Disposal facility for disposal of Bio-medical waste. The unit has not applied for Bio-medical Waste Authorization.
9. The unit is yet to obtain permission for extraction of ground water as stated by the unit representative.
10. The unit consumes approx. 40 KL fresh water per day. This is the make up water as the treated water is reused.
11. The unit representative informed that the sludge of Bio-gas Plant is collected by the local people and used as a fertilizer.
12. The unit representative informed that the housekeeping will further improve once the construction/renovation activities (boundary wall, drains etc.) are completed.



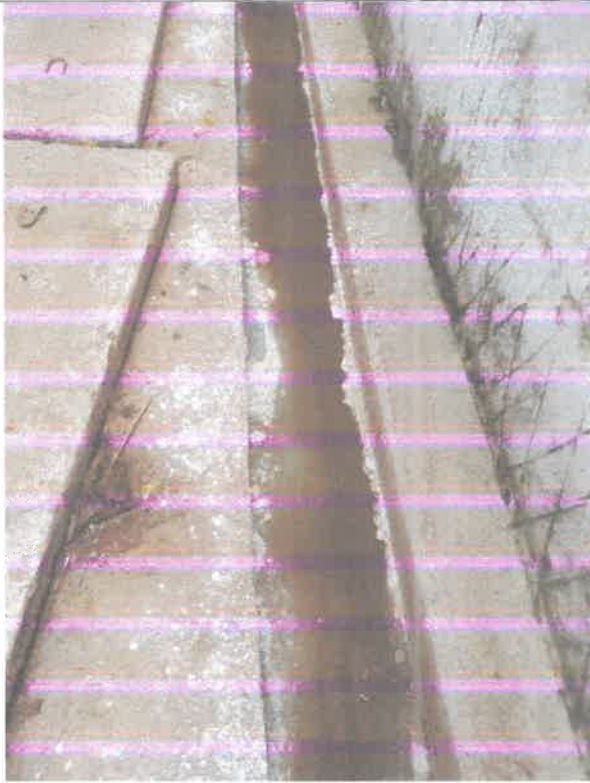
Aas
18/06/2024.

Signature of the Inspecting Official

Jarai
18.6.24

Signature of the Inspecting Official

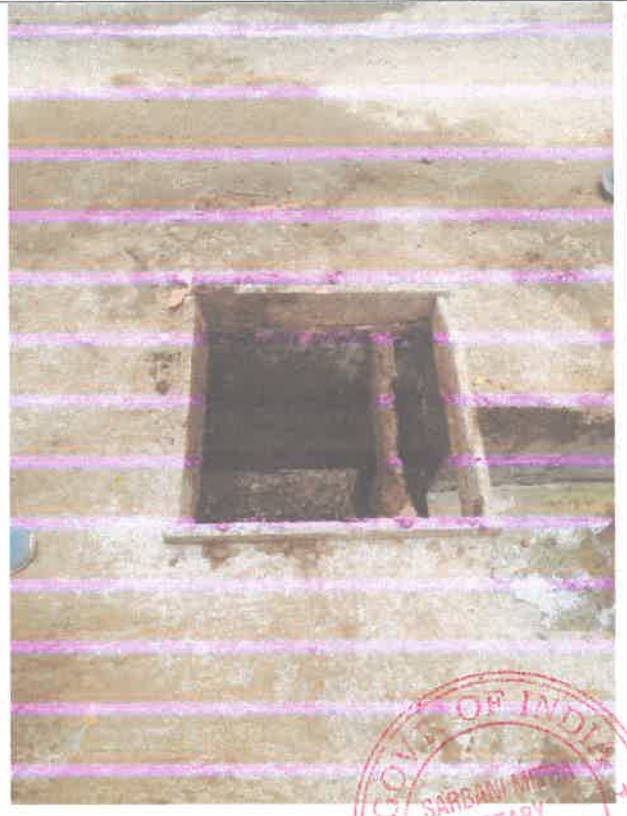
Photographs of M/s Survi Sadan Gaushala taken during inspection on 03.06.2024



View of Internal drain



Construction/renovation work of internal drainage system is under progress



GOVERNMENT OF INDIA
SARBANU MITRA
NOTARY
Regd. No. 5515/08
MEDINIPUR DISTRICT COURT

Waste water collection sump in the drainage line



Construction of boundary wall



Boundary wall yet to be completed

SARBANI MITRA
NOTARY
Regd. No. 5515/03



Bio-gas Plant

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